

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 10.01.2020 (FRIDAY)**  
**COURT III**  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	
2.	Comp. App (AT) (Ins) No. 715 of 2019	Savan Godiawala. Vs. G.Venkatesh babu & Ors.	Charu Bansal	Nitish Bandar-R1
3.	Comp. App. (AT) (Ins) No. 797 of 2019	Meena V. Kothari. Vs. Maberest Hotels Pvt Ltd	Chandra Shekhar Yadav	
4.	Comp. App (AT) (Ins) No. 850 of 2019	S.P. Coal Resources Pvt Ltd. Vs. Indus FILA Ltd & Ors.	Goutham Shivshankar	Yugank Goel (R2), Supriya Jain(RP)

**For Hearing (Part Heard)**

5.	Comp. App. (AT) No. 210 of 2019	Elaine Info Solutions Pvt Ltd. Vs. J & A Avenues India Pvt Ltd & Ors.  <b>With</b>	Swapnil Gupta	Saurabh Jain
6.	Comp. App (AT) No. 246 of 2019	V. Lakshmi Chenchu Venkata Satya Siva Prasad. Vs. J & A Avenues India Pvt Ltd & Ors.  <b>With</b>	M.L. Sharma	Saurabh Jain
7.	Comp. App. (AT) No. 258 of 2019	J & A Avenues India Pvt Ltd & Anr. Vs. V. Lakshmi Chenchu Ventaka Siva Prasad Satya & Ors.	Saurabh Jain	Shivambika Sinha-R2

**For Hearing**

8.	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Mangesh Krishna	Ankur Mittal-R1 Abhishek Anand-RP
----	--------------------------------------	---	-----------------	--------------------------------------

<b>9.</b>	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
<b>10.</b>	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors.  <b>With</b>	Arvind Kumar	Pooja Saigal Aksahay Gupta
<b>11.</b>	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
<b>12.</b>	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors.  <b>With</b>	Sameer Parekh	Yogesh Jagia-R1- 10
<b>13.</b>	Comp. App. (AT) No. 137 of 2019	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	Sumit Goel- R1,R32,R33 & R34 Sidhartha Barua- R5,R6

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By Order

-sd/-  
Registrar